श्री ए० पी० जैन: वे पैदल आ सकते हैं, चिट्ठी लिख सकते हैं या किसी क जरिये खबर भेज सकते हैं।

Oral Answers

Shri A. C. Guha: May I know if it is true that the number of applications for admission to the hospitals is far in excess of the number of beds available, and if so, what arrangements Government are going to make to increase the number of beds?

Shri A. P. Jain: Sometimes it does happen that the number of pending applications is larger than the beds available. We are making every effort to increase the number of beds.

श्री एम० एल० द्विवेदी: इस सम्बन्ध में सरकार ने कितनी वार्षिक रकम सर्च की है?

श्री ए॰ पी॰ जैन: अभी जो मैं ने सब कुछ पढ़ कर सुनाया वही तो था।

Shri T. K. Chaudhuri: May I know if the incidence of T.B. in the refugee colonies is on the increase?

Shri A. P. Jain: I cannot say that; maybe.

OLD AGE PENSIONS TO WORKERS

\*2191. Shri M. R. Krishna: (a) Will the Minister of Labour be pleased to state whether any attempt has been made to grant old age pensions to workers in the factories and mills?

(b) If so, how many of them are in receipt of such pensions and what is the annual amount spent on this by the private factories and mills?

The Minister of Labour (Shri V. V. Giri): (a) and (b). The Government have not evolved an old age pension scheme. However, they have enacted the Employees' Provident Funds Act, 1952, for instituting Contributory Provident Funds in factories. The Employees' Provident Funds Act, 1952, applies to all factories other than Government and local authorities employing 50 or more persons in textiles, iron and steel, cement, engineering, paper, and cigarette industries. The Central Government can extend these provisions to other industries employing less than 50 persons in the above industries. The employees' and employers' contribution will be 6½ per cent. of the basic wages and dearness allowance of the employees. The scheme is expected to be finalised and brought into force by 1st August 1952.

The Government have no information whether any private factories have introduced any old age pension scheme for their workers. Necessary information is being collected and will be placed when available on the Table of the House.

Shri M. R. Krishna: May I know whether there are still any States which have not so far implemented this Employees' Provident Funds Act?

Shri V. V. Giri: It is yet to be implemented from 1st August.

Shri M. S. Gurupadaswamy: May I know what are the reasons for not extending Provident fund facilities to other industries which were not mentioned by the hon. Minister?

Shri V. V. Giri: Because they are not yet powerfully developed industries.

श्री गणपित राम: क्या सरकार यह सोच रही है कि ऐंग्रेरियन लेबरर के लिए भी यह स्कीम चाल की जाय ?

Shri V. V. Giri: Not yet.

**Shri Bansal:** May I know if there is any proposal to convert this scheme into an old age *cum* insurance scheme?

Shri V. V. Giri: No.

Quarantine Establishment at Mandapam

\*2193. Shri Shivananjappa: Will the Prime Minister be pleased to state whether the Government of Ceylon are running a quarantine establishment on Indian soil, at Mandapam?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra): Yes. The land for the Mandapam Camp was originally acquired under the Land Acquisition Act by the Government of Madras for, and at the cost of, the Government of Ceylon. The Camp was established on its present site in 1915. Later, the Ceylon Government constructed buildings thereon on modern lines. The Camp is accordingly owned and managed by the Government of Ceylon, and the arrangements are of long standing.

Shri Shivananjappa: Are Government aware that Indian nationals are detained in the Mandapam Camp under humiliating circumstances?

Shri Satish Chandra: There was some complaint to that effect a few years ago; but conditions have considerably improved since then as a result of Government of India's intervention.

Mr. Giri, when he visited the camp in 1948, reported to the Government of India that the camp was being maintained at a high level of efficiency.

Oral Answers

Kumari Annie Mascarene: May I know whether the Indian Government is running a quarantine establishment at Talaimannar on the other side?

Shri Satish Chandra: I require notice.

## HANDLOOM CLOTH

- \*2194. Shri Damodara Menon: Will the Minister of Commerce and Industry be pleased to state:
- (a) whether Government are aware of the fact that over fifty lakhs worth of handloom cloth is lying unsold in the handloom establishments at Cannanore and suburbs and that several thousands of weavers have been thrown out of work; and
- (b) what steps do Government propose to take to find markets for this accumulated stock and to relieve the unemployment of handloom weavers?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) Yes. Government have been informed of that before the number of weavers thrown out of work is, however, estimated to be about 10,000.

- (b) The Government of Madras have drawn up a Scheme to provide relief to weavers through Co-operative Societies.
- Shri Damodara Menon: Have the Government of Madras approached the Central Government for any help in this matter?
- Shri T. T. Krishnamachari: Specifically, no. But, constant correspondence is going on between the Government of Madras and the Ministry of Commerce and Industry, Government of India in this regard.
- Shri Damodara Menon: Are the Government of India prepared to help the workers who have been thrown out of job?
- Shri T. T. Krishnamachari: It all depends upon what is the nature of the help that we can give. Such help as we can give, we are always prepared to give.
- Shri M. D. Ramasami: May I know whether the Government contemplate formulating in the near future a comprehensive scheme for tackling the problem of handloom weavers and handloom-cloth?

- **Shri T. T. Krishnamachari:** The matter is under consideration.
- **Shri Raghabachari:** May I know the number of people thrown out of employment in Rayalaseema?
- Shri T. T. Krishnamachari: I must ask for notice.
- Shri A. M. Thomas: May I know whether the officer deputed by the Commerce Ministry has submitted his report, and if so, what are his recommendations, and whether Government has taken any action on them?
- Shri T. T. Krishnamachari: If the hon. Member is referring to Malabar, I think I have not sent any officer.

**Shri Kelappan:** Has Government any scheme for the speedy disposal of this accumulated stock?

Shri T. T. Krishnamachari: No, Sir.

**Shri Sarangadhar Das:** Is there any likelihood of export of these accumulated stocks to foreign countries?

Shri T. T. Krishnamachari: We believe there is a likelihood.

Shri Raghabachari: Has any financial help been granted to Madras State in this connection?

- Shri T. T. Krishnamachari: At the moment, the Government of India have not considered any scheme to grant any financial help to the State as such. In fact, no such proposal has been made.
- Shri T. S. A. Chettiar: Have the Madras Government consulted this Government over reserving certain kinds of yarn for weaving by hand-loom weavers alone?
- **Shri T. T. Krishnamachari:** That happens to be one of the subjects which is under correspondence.
- Shri R. K. Chaudhury: May I know whether Government are taking any steps to increase the quantity of yarn in this country either by increasing the output in the existing mills, or by the establishment of new mills for that purpose?
- Shri T. T. Krishnamachari: The present problem is to consume the yarn that is manufactured. So the question does not arise.

INDIAN IMMIGRATION INTO CEYLON

- \*2195. Shri Damodara Menon: Will the Prime Minister be pleased to state:
- (a) whether there have been allegations in Ceylon of illegal landings on a